

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

..

O.A.No.1440/94

Date of decision: 13th October, 1997.

Between:

P.Narasimha.

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..

Applicant.

And

1. Chief Personal Officer, South Central Railway, Railway Nilayam, IV Floor, Secunderabad.
2. Divisional Railway Manager (Personnel), South Central Railway, Hyderabad Division (MG) Secunderabad.
3. Senior Divisional Engineer (Co-ordination), Hyderabad (MG) Division, South Central Rly.,
4. Assistant Engineer (General), Hyderabad (MG) Division. South Central Railway. Secunderabad.
5. Bridge Inspector, Hyderabad (MG) Division, South Central Railway, New Boiguda, Secunderabad.
6. Bridge Inspector, Hyderabad (MG) Division, Maharashtra.
7. T. Krishna.
8. P. Mallaiah.
9. Janimiya.
10. Abdul Rahim.
12. Gulab Barbharan.
13. M. Ramesh.
14. M. Suresh.
15. SK. Siddimiya.
16. K.P. Kunjee Nair.
17. Francies.
18. K.C. Varghese

: 2 :

19. K.Siv<sub>a</sub> Kumar.  
20. N<sub>a</sub>rasappa.  
21. L<sub>a</sub>xman.
- .. .. Respondents.

Counsel for the applicant: Sri P.Krishna Reddy.

Counsel for the respondents: Sri J.R. Gopala Rao.

CORAM:

Hon'ble Sri R. Rangarajan, Member (A)

Hon'ble Sri B.S. Jai Parameshwar, Member (J)

## APPENDIX

(per Hon'ble Sri N. Rangarajan, Member (A)).

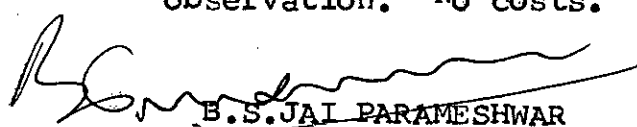
**Abstract**

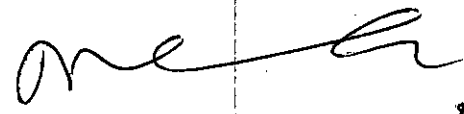
Heard Sri P,Krishna Reddy for the applicant and  
Sri J.R.Gopal Rao for the respondents.

The applicant in this O.A., is a Knaiaasi helper under Respondent No.5. A statement showing the Pooled Seniority List of Class IV staff working under Bridge Inspector/MG/HYD/SC&BRI/purna was circulated by letter dated 13-9-19989 (Page 10 of the material papers ). In that, the applicant is shown at Sl.No.4 whereas the respondents 7 to 21 were shown as juniors to the applicant. However, this was reversed later showing the applicant's seniority in the seniority list/enclosed to the O.A. at Page 1 of the Material papers

as junior to respondent Nos., 7 to 21. It is also stated by the applicant that some of his juniors have been Promoted to the higher grade also . But from a reading of the affidavit, it is not clear what exactly is his grievance and what relief he is seeking for by filing this O.A. Hence, we feel it appropriate to direct the applicant to file a detailed representation to the proper respondents clearly indicating his grievance and also his seniority position vis-a-vis the private respondents in the O.A. If such a representation is received by the respondents, then the respondents should dispose of the same expeditiously after checking all the necessary records. A reply should also be given to the applicant therein on his representation giving the reasons therefor. In the circumstances, we feel a direction as above will meet the ends of justice at the present juncture. No doubt, the applicant is at liberty to approach this Tribunal, if he is aggrieved of the decision taken by the respondents on his representation to be filed by the ~~respondent~~ applicant.

The O.A., is disposed of with the above observation. No costs.

  
B.S. JAI PARAMESHWAR  
Member (J)

  
R. RANGARAJAN,  
Member (A)

Date: 13--10--1997

CA.1440/94

1. The Chief Personal Officer, South Central Railway, Railway Nilayam, IVth Floor, Secunderabad.
2. The Divisional Railway Manager, (Personal), South Central Railway, Hyd.Division(MG), Secunderabad.
3. The Senior Divisional Engineer (Co-ordination), Hyderabad (MG) Division, South Central Railway, Secunderabad.
4. The Assistant Engineer (General), Hyderabad (MG) Division, South Central Railway, Secunderabad.
5. The Bridge Inspector, Hyderabad (MG) Division, South Central Railway, New Boiguda, Secunderabad.
6. The Bridge Inspector, Hyderabad (MG) Division, South Central Railway, Purna. Dist.Parabhani, State M.S?
7. One copy to Mr. P.Krishna Reddy, Advocate, CAT., Hyd.
8. One copy to Mr. J.R.Gopala Rao, SC for Rlys, CAT., Hyd.
9. One copy to D.R.(A), CAT., Hyd.
10. One duplicate copy.

srr

22/10/97  
TYPED BY  
COMPILED BY

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CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :  
M (J)

10/10/97  
ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with Directions  
Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

